

## Dak Register on 01/12/2019

( Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diary No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
3799/2019	02/12/2019	BILL NO. SO 86290	ALL INDIA REPORTER PVT. LTD.	bill of Rs. 18315	Library			
3800/2019	02/12/2019	01/CESTAT/BANG/RKS	ASSISTANT REGISTRAR, CESTAT BANGALORE	forwarding of application for issuing of experience certificate	Administration Section			
3801/2019	02/12/2019	NIL	SH. SATPAL SINGH, MTS	CL regarding	Administration Section			
3802/2019	02/12/2019	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	constitution of special bench and issuing order regarding		Jyoti		
3803/2019	02/12/2019	A-20(2)/PERS.FILE/AV/MTS/CESTAT/CHE/2018	ASST. REGISTRAR, CESTAT, CHENNAI	issuance of No Objection certificate in r/o sh. Akhil Venugopal, MTS regarding	Administration Section			
3804/2019	02/12/2019	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	Constitution of Bench-regarding		Jyoti		
3805/2019	02/12/2019	784-CE/BPL/APPL/2018	CGST, BHOPAL	OIA no. BHO-EXCUS-001-APP-064-18-19 dated 27.04.2018	DR(J)			

3806 /2019	02/1 2/20 19	G(19)/(1) CESTAT/PAY FIXATION/2015	ASST. REGISTRAR, CESTAT, CHENNAI	vetting up/verification of pay fixation orders-reg	Admin istratio n Sectio n			
3807 /2019	02/1 2/20 19	MCC-72/2019/SCS 952	HIGH COURT OF MADHYA PRADESH, INDORE BENCH	Forwarding Memo	DR(J)			
3808 /2019	02/1 2/20 19	III(20)ARC/COMMR(A)/120/2013/10374	ASSISTANT COMMISSIONE R, OFFICE OF THE COMMISSIONE R CENTRAL GST RAIPUR	Miscellaneous application of withdrawal of Department appeal No. 56957/2013	DR(J)	AR(J)		
3809 /2019	02/1 2/20 19	NIL	SMT. ANITHA JAYAKUMAR, SR.P.S	request for permission of doing correction in Judicial order		jjyoti		
3810 /2019	02/1 2/20 19	A- 20(1)/PERS.FILE/SG- MTS/CHE/2019	ASST. REGISTRAR, CESTAT, CHENNAI	forwarding of joining report of Sh.S. Gopinath, MTS	Admin istratio n Sectio n			
3811 /2019	02/1 2/20 19	111(20)ARC/CESTAT/ 21/2019-20/17043	OFFICE OF COMMISSIONE R ,CUSTOMS INDORE	appeal No. C/52274/2019- CU[DB]	DR(J)	AR(J)		
3812 /2019	02/1 2/20 19	NIL	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	holiday calander 2019 of Honble High court of Gujarat	Admin istratio n Sectio n			
3813 /2019	02/1 2/20 19	A-50050/49/2018- AD.IC(CESTAT)	MINISTRY OF FINANCE	ADDITIONA L OFFICE SPACE FOR CESTAT, BANGALOR E	Admin istratio n Sectio n			
3814	02/1	NIL	SH.ASHOK	Note dated	DR(J)	AR(J)		

/2019	2/2019		JINDAL,M(J)	26.11.2019				
3815/2019	02/2019	A-50050/152/2018-AD.1C DTD 28.11.2019	UNDER SECRETARY, AD.1C	REVIEW UNDER FR56(J) AND 48	Administration Section			
3816/2019	03/2019	NIL	SH.BIJAY KUMAR,MEMBER(TECHNICAL)	Note dated 03.12.2019 regarding release of order in appeal No. 54346 of 2019		shardha		
3817/2019	03/2019	F. NO C-18017/5/2019-AD.1C(CESTAT)	MINISTRY OF FINANCE	O.A No. 762/2019 in the matter of Sh. S. K Verma Vs. Union of India before Honble CAT kolkata	Administration Section			
3818/2019	03/2019	FILE NO. III(20) RC/CESTAT/P-1773/2019-20/666	OFFICE OF THE PRINCIPAL COMMISSIONER, CGST, BHOPAL	Miscellaneous application under section 35C(2) of the Central excise act.	DR(J)	AR		
3819/2019	03/2019	01/CESTAT/BANG/RKS	ASSISTANT REGISTRAR, CESTAT BANGALORE	forwarding of application for issuing of experience certificate-reg	Administration Section			
3820/2019	03/2019	01/CESTAT/BANG/RKS	ASSISTANT REGISTRAR, CESTAT BANGALORE	forwarding of application for issuing of experience certificate -reg	Administration Section			
3821/2019	03/2019	01/CESTAT/BANG/PFE	ASSISTANT REGISTRAR, CESTAT BANGALORE	forwarding of application for issuing of experience & age relaxation certificate in	Administration Section			

				r/o Sh. P.F Eby, H.C				
3822 /2019	03/12/2019	12011/1/2019	MINISTRY OF FINANCE	hindi training regarding	Admin istratio n Sectio n			
3823 /2019	03/12/2019	NIL	SH. C. L MAHAR, M(T)	Note dated 02.12.2019 regarding pronouncemen t		shardh a		
3824 /2019	03/12/2019	19011/4/2019- AD.1C(CESTAT)	MINISTRY OF FINANCE	Request of Ms. Rachna Gupta, Member(Judici al), CESTAT for seeking permission to go abroad	Admin istratio n Sectio n			
3825 /2019	03/12/2019	NIL	SH. KAMAL MISHRA & CO. CHARTERED ACCOUNTANT	Appeal before CESTAT Principal Bench New Delhi		Sh. Uma Shanka r Verma, AR		
3826 /2019	03/12/2019	C/19/56465/WC/L 92496	CENTAX PUBLICATION PVT. LTD.	Bill for payment towards annual subscription of excise Law Times for the calender year 20	Librar y	AR		
3827 /2019	03/12/2019	APPEAL NO. ST/21030 & 21031/2019 -LB	CESTAT BANGALORE	Notice of Hearing in Larger Bench Cases		shardh a		
3828 /2019	03/12/2019	NO. 3220 JUDL DATED 18.11.2019	HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH	CEA No 64 of 2015(ORM)		Sh. Uma Shanka r Verma, AR		

3829 /2019	03/12/2019	NO. 893 /S.C.S./2019	HIGH COURT OF CHATTISGARH AT BILASPUR	to not weed out original record.		Sh. Uma Shankar Verma, AR		
3830 /2019	03/12/2019	A- 20(2)/PERS. FILE/AV-MTS/CESTAT/CHE/2018	ASSISTANT REGISTRAR, CESTAT CHENNAI	request for issuance of NOC for attending the Interview in r/o Sh. Akhil Venugopal, MTS	Administration Section			
3831 /2019	03/12/2019	A- 32(2)/MACP/CESTAT/CHE. /2009	ASSISTANT REGISTRAR, CESTAT CHENNAI	Request for grant of 2nd MACP-reg	Administration Section			
3832 /2019	03/12/2019	NIL	SH. RAMESH KUMAR, LDC	Reply of Memo dated 19.11.2019	Administration Section			
3833 /2019	03/12/2019	NIL	DEPUTY REGISTRAR, CESTAT MUMBAI	Constitution of Bench regarding		shardha		
3834 /2019	03/12/2019	NIL	DEPUTY REGISTRAR, CESTAT MUMBAI	expenditure and Budget regarding	Account Section			
3835 /2019	03/12/2019	NIL	DEPUTY REGISTRAR, CESTAT MUMBAI	Constitution of Bench regarding letter dated 28.11.2019		shardha		
3836 /2019	03/12/2019	CESTAT/MUM/VIGILANCE/2019	DEPUTY REGISTRAR, CESTAT MUMBAI	report regarding observation of Vigilance Awareness week 28/10/18 to 02/11/2018	Administration Section			

3837 /2019	03/1 2/20 19	16(1)/ACCO & GH/CESTAT/ALD/201 5-PART-II	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	Requirement of office equipment for the CESTAT, Allahabad-reg	Admin istratio n Sectio n			
3838 /2019	03/1 2/20 19	IV (16)08/MISC./105/18- 19/P/10566	OFFICE OF THE PRINCIPAL COMMISSIONE R, CENTRAL TAX AND CENTRAL EXCISE AT RAIPURST, BHOPAL	Acknowledge ment letter received from the authorized signatory of M/s Jaika automobiles Pvt. Ltd.	Admin istratio n Sectio n			
3839 /2019	03/1 2/20 19	DY NO. 886/AC/2019	SH. ANIL CHOUDHARY, MEMBER(JUDI CIAL)	implementaion of the order of the CAT dated 26.09.2019	Admin istratio n Sectio n			
3840 /2019	03/1 2/20 19	NIL	ASSISTANT REGISTRAR, CESTAT BANGALORE	statement showing break up of pending appeals for the month of Nov		Sh. Uma Shanka r Verma, AR		
3841 /2019	03/1 2/20 19	NIL	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	reference is made to letter No. 01/01/Circular/ CESTAT/2014		Sh. Uma Shanka r Verma, AR		
3842 /2019	03/1 2/20 19	NIL	SH. ANIL G. SHAKKARWAR , MEMBER(TECH NICAL)	Monthly disposal statement of appeals		Sh. Uma Shanka r Verma, AR		
3843 /2019	03/1 2/20 19	NIL	SEEMA SADANA,SPS	01 day EL on 29.11.2019	Admin istratio n Sectio n			
3844 /2019	03/1 2/20	NIL	SH. MANWAR SINGH, UDC	Medical Certificate in	Admin istratio			

9	19			r/o Sh. K.K Sharma, MTS regarding	n Section			
3845/2019	03/12/2019	NIL	SH. UMA SHANKAR VERMA, AR	JOINING REPORT	Administration Section			
3846/2019	03/12/2019	NIL	SH. BIJAY KUMAR M(T)	PERMISSION FOR PRONOUNCEMENT IN E/50172 AND OTHERS	PA			
3847/2019	03/12/2019	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR RELISTING IN E/2736 AND OTHERS	PA			
3848/2019	04/12/2019	1921 S. COURT CELL. D.II DATED 16.11.2019	THE REGISTRAR GENERAL , PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	Civil Appeal No. 2576 of 2010 arising out of CUSAP No. M/s Munjal Showa Ltd.	AR/Cu s	Sh. Uma Shankar Verma, AR		
3849/2019	04/12/2019	NIL	TEJOSHRI, STENO GR. II	REQUEST REG. PERMISSION OF DOING THE CORRECTION IN JUDICIAL ORDER IN E/50518/2019	PA			
3850/2019	04/12/2019	NIL	SH. C. J MATHEW, MEMBER(TECHNICAL)	permission for pronouncement of order	PA to Registrar			
3851/2019	04/12/2019	NIL	SMT. ARCHANA WADHWA,	joining after 12 days HPL from 11.11.19	Administration			

			MEMBER(JUDICIAL)	to 22.11.2019	Section			
3852/2019	04/12/2019	NIL	SH. ANIL CHOUDHARY, MEMBER(JUDICIAL)	Monthly disposal statement of appeals	Computer Cell			
3853/2019	04/12/2019	NIL	SMT. ARCHANA WADHWA, MEMBER(JUDICIAL)	12 days HPL from 11.11.2019 to 22.11.2019	Administration Section			
3854/2019	04/12/2019	01/CESTAT/BANG/RKS	ASSISTANT REGISTRAR, CESTAT BANGALORE	leave application dated 09.10.2019 in r/o Sh. Rohit Kumar Shukla, AR	Administration Section			
3855/2019	04/12/2019	NIL	SH. SUNDER SINGH, MTS	EL from 04.12.2019 to 06.12.2019	Administration Section			
3856/2019	04/12/2019	NIL	SH.ASHOK JINDAL, MEMBER(JUDICIAL)	reply of letter dated 22.11.2019, copy of RC, copy of payment receipt, copy of delivery of the vehicles	Administration Section			
3857/2019	04/12/2019	NIL	MS. ARCHANA, STENO GR.II	05 days EL from 25.11.2019 to 29.11.2019	Administration Section			
3858/2019	04/12/2019	NIL	SH. ANIL CHOUDHARY, MEMBER(JUDICIAL)	implementaion of the order of the CAT dated 26.09.2019	Administration Section			
3859	04/1	D.O. NO.	SH. ASHOK	implementaion	Admin			



/2019	2/2019	GEN/CHE/M(J) DATED 26.11.2019	JINDAL, MEMBER(JUDICIAL)	of the order of the CAT dated 26.09.2019	Administration Section			
3860/2019	04/2019	01/CESTAT/BANG/USV	ASSISTANT REGISTRAR, CESTAT BANGALORE	10 days EL w.e.f 18.11.2019 to 27.11.2019 in r/o Sh. Uma Shankar Verma with joining	Administration Section			
3861/2019	04/2019	NIL	SH. AKHI VENUGOPAL, MTS, CESTAT CHENNAI	issue of No-objection certificate-regarding	Administration Section			
3862/2019	04/2019	NIL	DEPUTY REGISTRAR, CESTAT MUMBAI	report on appeal listing status-regarding	PA to Registrar			
3863/2019	04/2019	NIL	SH. BIJAY KUMAR, MEMBER(TECHNICAL)	Monthly disposal statement of appeals	Computer Cell			
3864/2019	04/2019	NIL	SH. DEEPAK KUMAR MALLICK, LDC	application for the working certificate	Administration Section			
3865/2019	06/2019	NIL	T.VISWAPRAKASH, DY. REGISTRAR	CONSTITUTION OF BENCH FOR ROM MATTER in C/ROM/86265/2019	PA			
3866/2019	06/2019	NIL	T. V. UNIKRISHNAN, SPS TO M (T)	REQUEST TO DELETE DAILY ORDER FROM THE WEBSITE IN C/86914/2013	PA			

3867 /201 9	06/1 2/20 19	NIL	SH. GOVIND YADAV,STENO GR. II, CESTAT CHANDIGARH	PERMISSION FOR DELETION/M ODIFICATIO N OF UPLOADED ORDERS	PA to Registr ar			
3868 /201 9	06/1 2/20 19	NIL	SH. MAHESH KUMAR, SR. P.S, CESTAT CHANDIGARH	PERMISSION FOR DELETION/M ODIFICATIO N OF UPLOADED ORDERS	PA to Registr ar			
3869 /201 9	10/1 2/20 19	NIL	MAHESH KUMAR, SPS	PERMISSION FOR DELETION/M ODIFICATIO N OF UPLOADED ORDERS NO. 609822016	PA			
3870 /201 9	10/1 2/20 19	F.NO 01/CESTAT/BANG/US V	ASSISTANT REGISTRAR, CESTAT BANGALORE	pay slip & GPF transfer letter in r/o Sh. Uma Shankar Verma, AR and Sh. Pankaj Kumar Mallick, LIA	Accou nt Sectio n			
3871 /201 9	10/1 2/20 19	NIL	GOVIND, STENO GR. III, CESTAT, CHANDIGARH	PERMISSION FOR DELETION/M ODIFICATIO N OF UPLOADED ORDERS in e/00087/2016 and others	PA			
3872 /201 9	10/1 2/20 19	D. NO 16284/2016/SEC-XVII- A	THE ASSISTANT REGISTRAR, SUPREME COURT OF	Civil appeal No 5486 of 2016	AR/Cu s	Sh. Uma Shanka r Verma,		

			INDIA			AR	
3873 /2019	10/1 2/2019	D.NO 20248/2016/SEC-XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA		AR/Cu s	Sh. Uma Shanka r Verma, AR	Ci vil Ap peal No . 54 87 of 20 16
3874 /2019	10/1 2/2019	D.NO 20248/2016/SEC-XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA		AR/Cu s	Sh. Uma Shanka r Verma, AR	Ci vil Ap peal No . 54 87 of 20 16
3875 /2019	10/1 2/2019	D. NO 10039/2018/SEC-XVII-A	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No 4692 of 2018	AR/Cu s	Sh. Uma Shanka r Verma, AR	
3876 /2019	10/1 2/2019	D. NO 10039/2018/SEC-XVII-A	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No 4692 of 2018	AR/Cu s	Sh. Uma Shanka r Verma, AR	
3877 /2019	10/1 2/2019	F. NO A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DATED 02.12.2019	ASSISTANT REGISTRAR, CESTAT CHENNAI	Report of matters being listed currently		Sh. Uma Shanka r Verma, AR	
3878	10/1	F. NO A-45(1)/MISC-	ASSISTANT	Report of		Sh.	

/2019	2/2019	AR(JUDICIAL)/CHE/2016 DATED 02.12.2019	REGISTRAR, CESTAT CHENNAI	matters being listed currently		Uma Shankar Verma, AR		
3879/2019	10/12/2019	NIL	P.K.NEELA REDDY, SPS TOM (J)	FORWARDING OF MONTHLY DISPOSAL STATEMENT OF NOVEMBER		ASST REGISTRAR (COMPUTER)		
3880/2019	10/12/2019	DATED 02.12.2019	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	regular hearing the appeal		Sh. Uma Shankar Verma, AR		
3881/2019	10/12/2019	NO. 1200 JUDL DATED 05.12.2019	THE HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH	sub STACN No 23103 CAT 2019,18 of 2015 (ORM) vs final order No ST/53760-53761/2014 - CU (DB)	AR/Cu s	Sh. Uma Shankar Verma, AR		
3882/2019	10/12/2019	NIL	ANKIT TOTUKA, ADVOCATE	in the matter of appeal No. C/51329/2019-CU(SM)	AR/Cu s	Sh. Uma Shankar Verma, AR		
3883/2019	10/12/2019	25741 DATED 29.11.2019	SECTION OFFICER, HIGH COURT OF CHHATTISGARH	copy of order dated 21.11.2019 in Final order No. A/56814/2017 EX/DB	AR/Excise	Sh. Uma Shankar Verma, AR		
3884/2019	10/12/2019	FILE NO. 7(STAT)/CESTAT/CAL/06	DEPUTY REGISTRAR, CESTAT KOLKATA	institution, Disposal and pendency Report for the month of		AR(Computer)		

				November 2019				
3885 /2019	10/1 2/2019	FILE NO. 7(STAT)/CESTAT/CAL/06	DEPUTY REGISTRAR, CESTAT KOLKATA	institution, Disposal and pendency Report for the month of November 2019		AR(Computer)		
3886 /2019	10/1 2/2019	FILE NO 21/CESTAT/HYD/M-STAT/15	ASSISTANT REGISTRAR, CESTAT HYDERABAD	monthly statement(Revised ) for the month of November		AR(Computer)		
3887 /2019	10/1 2/2019	LETTER DATED 05.12.2019	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	regarding pendency of appeals prior 2019		Sh. Uma Shankar Verma, AR		
3888 /2019	10/1 2/2019	LETTER DATED 04.12.2019(3)	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	pending of Single Member Bench Cases, Bench wise disposal of cases during month of November, monthly statement for the month of November, 2019-reg		AR(Computer)		
3889 /2019	10/1 2/2019	D. NO 38390/2019/SEC- ELM	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 8928 of 2019		Sh. Uma Shankar Verma, AR		
3890 /2019	10/1 2/2019	FILE NO. 01/CESTAT/BANG/R	ASSISTANT REGISTRAR, CESTAT BANGALORE	pendency statement for the month of Nov,2019		AR(Computer)		

3891 /201 9	10/1 2/20 19	D. NO 43391/2018/SEC	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil appeal No. (s) 12239 of 2018		Sh. Uma Shanka r Verma, AR		
3892 /201 9	10/1 2/20 19	D. NO. 23686/2014/SEC	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal NOS 8486 of 2014 and 7261 of 2018		Sh. Uma Shanka r Verma, AR		
3893 /201 9	10/1 2/20 19	D.B CEA /NO 8119	DEPUTY REGISTRAR (JUDL) RAJASTHAN HIGH COURT JODHPUR	Final order No A/52625/2018/ EX (DB) 2317/108 appeal No E/51278/2018	AR/Ex cise	Sh. Uma Shanka r Verma, AR		
3894 /201 9	10/1 2/20 19	D.B CEA /NO. 144/17	DEPUTY REGISTRAR (JUDL) RAJASTHAN HIGH COURT JODHPUR	Final order NO. A/56070- 56071/2016/E X 26/12/16 appeal No. E/3359/2010 EX(DB)	AR/Ex cise	Sh. Uma Shanka r Verma, AR		
3895 /201 9	10/1 2/20 19	DB CEA/NO. 33/11	DEPUTY REGISTRAR (JUDL) RAJASTHAN HIGH COURT JODHPUR	Final order No 888/881/2010/ EX-DB dated 01/12/10.	AR/Ex cise	Sh. Uma Shanka r Verma, AR		
3896 /201 9	10/1 2/20 19	NIL	ASSISTANT REGISTRAR, CESTAT CHANDIGARH	Monthly Report of November, 2019		AR(Co mputer )		
3897 /201 9	10/1 2/20 19	FILE NO. 21/CESTAT/HYD/M- STAT/15/260	ASSISTANT REGISTRAR,CE STAT HYDERABAD	monthly statement for the month of November, 2019		AR(Co mputer )		
3898 /201 9	10/1 2/20 19	FILE NO. CESTAT- AHD/JUD/01/07/312	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	statement pendency, institution and disposal of		AR(Co mputer )		

				appeals and stay applications				
3899/2019	10/12/2019	D. NO 21258/2019/SEC-XVII-A	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal No. 9060 of 2019		Sh. Uma Shankar Verma, AR		
3900/2019	10/12/2019	LETTER DATED 03.12.2019	SH. V RAM GOPAL, STENOGRAPHER	application of Sh. P.V Subba Rao, M(J) for TA advance of Rs. 65000/- Regarding	Account Section			
3901/2019	10/12/2019	NIL	MS. ARCHANA, STENO II	CORRECTION IN THE APPEAL UPLOADED in e/50574/2019	PA			
3902/2019	10/12/2019	NIL	SMT. RACHNA GUPTA, MEMBER(JUDICIAL)	Monthly Disposal Statement of appeals	Computer Cell			
3903/2019	10/12/2019	NIL	MS. REKHA SHEKHAWAT, PA TO PRESIDENT	Monthly disposal statement of appeals for the month of november	Computer Cell			
3904/2019	10/12/2019	DFD/14/GOI/SJBO/1110 DATED 27.11.2019	AIR INDIA BILLS	Settlement of our Invoices/Credit note invoice of Rs. 19,973		CT		
3905/2019	10/12/2019	DATED 04.12.2019	SH. MANOJ KUMAR, MTS	form for Non-Punching of attendance in Bio metric machine	Administration Section			
3906/2019	10/12/2019	NIL	SH. UMA SHANKAR	EL for 05 days w.e.f	Administration			

9	19		VERMA, AR	20.01.2020 to 24.01.2020	n Sectio n			
3907 /201 9	10/1 2/20 19	FILE NO. A.50050/151.2019- AD. IC (CESTAT) DATED 25.11.2019	MINISTRY OF FINANCE	preparation of annual report of the ministry of finance 2018-19	Admin istratio n Sectio n			
3908 /201 9	10/1 2/20 19	NIL	SH. V. M PILLAI, COURT MASTER	station leave permission from 06.12.2019	Admin istratio n Sectio n			
3909 /201 9	10/1 2/20 19	FILE NO. A- 32013/6/2016- AD. IC(CESTAT) DATED 25.11.2019	MINISTRY OF FINANCE	appointment of Ms. Harshita Pandey to the post of Assistant Registrar in CESTAT on Direct Recruitment Basis-reg	Admin istratio n Sectio n			
3910 /201 9	10/1 2/20 19	FILE NO. PF/CESTAT/MUM/AD MN/VEH./GEM/2019 DATE 29.11.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	approval for one time payment of Rs. 3,67,500/-p.m for hiring of vehicles-reg	Admin istratio n Sectio n			
3911 /201 9	10/1 2/20 19	FILE NO. PF/CESTAT/MUM/AD MN/SB/H.K DATED 26.11.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	forwarding of intimation regarding appearence in SSC stenographer Grade C & D in r/o Mr. Hemant Kumar, Steno - II	Admin istratio n Sectio n			
3912 /201 9	10/1 2/20 19	NIL	BEFORE CAT CALCUTTA BENCH O.A (AMENDED)	S. K Verma vs. Union of India & Ors.	Admin istratio n Sectio			



			NO. 762 OF 2019		n			
3913 /201 9	10/1 2/20 19	NIL	SH. S. K VERMA, ASSISTANT REGISTRAR	Serving of Amended O.A No. 762/2019	Admin istratio n Sectio n			
3914 /201 9	10/1 2/20 19	CHENNAI /M(T)/SALARY ARREARS	SH. M.M DAMODHAR, RETD. M(T)	implemnetatio n of the order of the CAT dated 26.09.2019	Admin istratio n Sectio n			
3915 /201 9	10/1 2/20 19	GEN/SB/CHENNAI/M (J) LETTER DATED 04.12.2019	SMT. SULEKHA BEEVI.C.S, MEMBER(JUDI CIAL)	implemnetatio n of the order of the CAT dated 26.09.2019	Admin istratio n Sectio n			
3916 /201 9	10/1 2/20 19	FILE NO. 32/CESTAT/KOL/ BIOMETRIC ATTENDANCE/2018/ 414 DATED 02.12.2019	DEPUTY REGISTRAR, CESTAT KOLKATA	biometric attendance for the month of November 2019	Admin istratio n Sectio n			
3917 /201 9	10/1 2/20 19	FILE NO CESTAT/AHD/PER/66 /395/2019 DATED 05.12.2019	SH. RAJU, MEMBER(TECH NICAL)	implemnetatio n of the order of the CAT dated 26.09.2019	Admin istratio n Sectio n			
3918 /201 9	10/1 2/20 19	FILE NO. 3/CEGAT/MAS/99 DATED 06.12.2019	ASSISTANT REGISTRAR, CESTAT CHENNAI	delegation of Financial power to local HOD -re	Admin istratio n Sectio n			
3919 /201 9	10/1 2/20 19	FILE NO. CESTAT/NSK/MUMB AI/2018 DATED 03.12.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	status of the case regarding O.A No. 456 of 2018 Mrs. Nalini Siva Kumar & Ors. Vs, Chief Controller of Accounts , Ministry of Finance & Ors.	Admin istratio n Sectio n			

3920 /201 9	10/1 2/20 19	D.O NO. GEN/KOL/M(J) DATED 02.12.2019	SH. P.K CHOUDHARY, M(J)	implementaion of the order of the CAT dated 26.09.2019	Admin istratio n Sectio n			
3921 /201 9	10/1 2/20 19	NIL	SH. ANIL G. SHAKKARWAR , MEMBER(TECH NICAL)	implementaion of the order of the CAT dated 26.09.2019	Admin istratio n Sectio n			
3922 /201 9	10/1 2/20 19	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	PERMISSION FOR PRONOUNCE MENT IN E/79/2009 AND THERS	PA			
3923 /201 9	10/1 2/20 19	A-19(1)/PERS. FILE/MKS- AR/CHE/2019	SH. MANAS KUMAR SINHA,ASSIST ANT REGISTRAR, CESTAT CHENNAI	forwarding of representation for extension of relieving time	Admin istratio n Sectio n			
3924 /201 9	11/1 2/20 19	D. NO. 33036/2019/SEC-ELM	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil appeal No. (s) 8992- 8994 of 2019		Sh. Uma Shanka r Verma, AR		
3925 /201 9	11/1 2/20 19	39397/2019/SEC-ELM	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil appeal No(s) 9029- 9031 of 2019		Sh. Uma Shanka r Verma, AR		
3926 /201 9	11/1 2/20 19	H-11017/4/2019- COORD(PT-II)	NARENDRA KUMAR, UNDER SECRETARY (COORD)	RAJYA SABHA ADMITTED UNSTARRED QUESTION NO. 2875 FOR 12.12.2019	Admin istratio n Sectio n			
3927	11/1	CESTAT_207 DATED	ALOK KUMAR	Appeal No. :-	AR/Cu	Sh.		

/2019	2/2019	07.12.2019	KOTHARI, ADVOCATE	ST/50892/2015 -CU(DB)-M/s Ram Sewak Tiwari, Jaipur	s	Uma Shankar Verma, AR		
3928/2019	11/2/2019	CESTAT/287 DATED 07.12.2019	ALOK KUMAR KOTHARI, ADVOCATE	Appeal No. ST/51404/2019-ST(SM)	AR/S M	Sh. Uma Shankar Verma, AR		
3929/2019	11/2/2019	C.18018/5/2018-AD.1C(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	CWP NO. 19087/15 TITLED M/S S.K. ENTERPRISE S VS UOI & ORS BEFORE THE HIGH COURT OF PUNJAB & HARYANA	PA			
3930/2019	11/2/2019	18/CCU/MINUTES OF MEETING/2019	PARTHA ROYCHOUWDURY, COMMISSIONER	CIRCULATION OF MINUTES OF THE MEETING OF PR. COMMISSIONERS	PA			
3931/2019	11/2/2019	CESTAT_243 DATED 07.12.2019	ALOK KUMAR KOTHARI, ADVOCATE	Appeal No. E/51416/2018-EX(DB) request for withdrawal of appeal	AR/Excise	Sh. Uma Shankar Verma, AR		
3932/2019	11/2/2019	E/494/2009, E/148/2010 & E/206/2010	T.K.SARKAR, DY. REGISTRAR	DIFFERENCE OF OPINION MATTERS	PA			
3933/2019	11/2/2019	A-50050/156/2019-AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	ONLINE GRIEVANCE NO. PMOPG/E/2018/0347538	PA			

				DATED 18.7.2018				
3934 /201 9	11/1 2/20 19	CESTAT/286 DATED 07.12.2019	ALOK KUMAR KOTHARI, ADVOCATE	Appeal No. ST/51417/201 9-ST(SM) request for adjournment of personal hearing fixed for 11.12.2019	AR/S M	Sh. Uma Shanka r Verma, AR		
3935 /201 9	11/1 2/20 19	A-50050/148/2019- AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	ONLINE GRIEVANCE NO. PMOPG/D/20 19/0421130 DATED 8.11.2018	PA			
3936 /201 9	11/1 2/20 19	NIL	S.R.MOKAL, SPS, CESTAT, MUMBAI	DELETION OF ERRONEOUS ORDER FROM CESTAT WEBSITE IN ST/85615/201 8 AND OTHER	PA			
3937 /201 9	11/1 2/20 19	A-50050/150/2019- AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	ONLINE GRIEVANCE NO. DORUV/E/20 19/01700 DATED 29.7.2019 FROM DELHI	PA			
3938 /201 9	11/1 2/20 19	01/CESTAT/BANG/A DMN	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	FORWARDIN G OF ORIGINAL SIGNED NOTING SHEETS	PA			
3939 /201 9	11/1 2/20 19	CESTAT/285 DATED 07.12.2019	ALOK KUMAR KOTHARI, ADVOCATE	Appeal No. E/51403/2019- EX(SM) M/s	AR/S M	Sh. Uma Shanka		

				Miracle Coroplast Pvt. Ltd sub: request fro adjournment of personal hearing fixed for 11.12.2019 before SM Branch		r Verma, AR		
3940/2019	11/12/2019	NIL	T.VISWAPRAKASH, DY. REGISTRAR	REFERENCE TO LARGER BENCH IN ST/87824/2018	PA			
3941/2019	11/12/2019	NIL	UMA SHANKAR VERMA, ASST. REGISTRAR	CONSTITUTION OF LOCAL PURCHASE COMMITTEE	PA			
3942/2019	11/12/2019	NIL	NIL	JUDGEMENT SHEET IN SOUTH INDIAN BANK LTD ORS, CIVIL APPEAL NO. 8588 OF 2019	PA			
3943/2019	11/12/2019	01/CESTAT/BANG/RKS	ASSISTANT REGISTRAR, CESTAT BANGALORE	application for issuing of service certificate in r/o Sh. Rohit Kumar Shukla, AR	Administration Section			
3944/2019	11/12/2019	DATED 02.12.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	report on appeal listing status-regarding		Sh. Uma Shankar Verma, AR		
3945/2019	11/12/2019	NIL	ASSISTANT REGISTRAR, CESTAT	statement showing the Break up of		Sh. Uma Shankar		

			CHENNAI	Cases pending appeal for the month of Nov, 2019		r Verma, AR		
3946/2019	11/12/2019	NIL	SH. SANDEEP CHOPRA, UDC	CL for 12.12.2019	Administration Section			
3947/2019	11/12/2019	NIL	SMT. SEEMA SADANA , SR. P.S	01 day EL on 10.12.2019	Administration Section			
3948/2019	11/12/2019	NIL	SHRADDHA MISHRA,STENO-III	01 day CL on 05.12.2019	Administration Section			
3949/2019	11/12/2019	NIL	SH. ANIL KUMAR, MTS	joining after 05 days EL from 02.12.2019 to 06.12.2019	Administration Section			
3950/2019	11/12/2019	NIL	SH. SUNIL KUMAR DAS, MTS	joining after 12 days EL w.e.f 25.11.2019 to 06.12.2019	Administration Section			
3951/2019	11/12/2019	NIL	SMT. RACHNA GUPTA, MEMBER(JUDICIAL)	JOINING REPORT 05 days EL w.e.f 02.12.2019 to 06.12.2019	Administration Section			
3952/2019	11/12/2019	NIL	SH. V. P CHUGH, COURT MASTER	04 days EL 10.12.2019 to 13.12.2019	Administration Section			
3953/2019	11/12/2019	NIL	SMT. SUSHMA RANI PAL, MTS	01 day EL on 06.12.2019 alongwith joining	Administration Section			

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3954 /201 9	11/1 2/20 19	01/CESTAT/BANG/US V DATED 29.11.2019	ASSISTANT REGISTRAR, CESTAT BANGALORE	Relieving order in r/o Sh. Uma Shankar Verma, AR	Admin istratio n Sectio n			
3955 /201 9	11/1 2/20 19	01/CESTAT/BANG/JU DL. DATED 02.12.2019	ASSISTANT REGISTRAR, CESTAT BANGALORE	pendency of appeals prior to 2010		Sh. Uma Shanka r Verma, AR		
3956 /201 9	11/1 2/20 19	1911/4/2019- AD.1C(CESTAT) DATED 29.11.2019	MINISTRY OF FINANCE	request for Ms. Rachna Gupta, Member( Judicial), CESTAT for seeking permission to go abroad (Turkey)-reg	Admin istratio n Sectio n			
3957 /201 9	11/1 2/20 19	NIL	SH. ASHOK JINDAL, MEMBER(JUDI CIAL)	enclosed the follwoing documents copy of RC, copy of payment receipt, copy of delivery of the vehicles	Admin istratio n Sectio n			
3958 /201 9	11/1 2/20 19	4/12/PERS./KS/AR/CH D-2018	ASSISTANT REGISTRAR, CESTAT CHANDIGARH	attendance report of Sh. Kripa Shankar, AR	Admin istratio n Sectio n			
3959 /201 9	11/1 2/20 19	NIL	SH. T. VISWAPRAKAS H, DR	Monthly performance w.e.f 01.11.2019 to 30.11.2019	Admin istratio n Sectio n			
3960 /201 9	11/1 2/20 19	3/CEGAT/MAS/99	ASSISTANT REGISTRAR, CESTAT CHENNAI	delegation of Financial power to local HOD -re	Admin istratio n Sectio			

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3961/2019	11/12/2019	NIL	SH. P.DINESHA, MEMBER(JUDICIAL)	01 day EL on 16.12.2019 alongwith station leave permission	Administration Section			
3962/2019	11/12/2019	A-50050/147/2019-AD.1C(CESTAT) DATED 21.11.2019	MINISTRY OF FINANCE	monitoring the progress for filling up of backlog vacancies reserved for SC, ST and OBC-reg	Administration Section			
3963/2019	11/12/2019	7(STAT) CESTAT/CAL/06 DATED 04.12.2019	DEPUTY REGISTRAR, CESTAT KOLKATA	institution, Disposal and pendency Report for the month of November 2019	Administration Section			
3964/2019	11/12/2019	NIL	MS. REKHA SHEKHAWAT, STENO GR.II	01 day CL on 04.12.2019	Administration Section			
3965/2019	11/12/2019	NIL	SH.J.K GOLAY, SR. P.S	01 day EL on 04.12.2019	Administration Section			
3966/2019	11/12/2019	NIL	MS. BHANU MEHTA, STENO GR. II	05 days EL from 02.12.2019 to 06.12.2019	Administration Section			
3967/2019	11/12/2019	NIL	SMT. SANGEETA MALHOTRA, COURT MASTER	12 days HPL from 25.11.2019 to 06.12.2019	Administration Section			
3968/2019	11/12/2019	A-24(1)/LEAVE-FILE/MKS-	ASSISTANT REGISTRAR,	03 days EL from	Administration			



9	19	AR/CHE/2019	CESTAT CHENNAI	11.12.2019 to 13.12.2019	n Sectio n			
3969 /201 9	11/1 2/20 19	NIL	SH. BIRENDER RAGHERA	Nomination Change regarding alongwith unmarried certificate	Admin istratio n Sectio n			
3970 /201 9	11/1 2/20 19	01/CESTAT/BANG/BI O-MATRIC	ASSISTANT REGISTRAR, CESTAT BANGALORE	Bio-Matric attendance report in respect of Sh. Uma Shankar Verma, AR and Sh. Rohit Kumar Shukla, AR for the month of Nov,2019	Admin istratio n Sectio n			
3971 /201 9	11/1 2/20 19	NIL	SHRADDHA MISHRA,STEN O-III	joining after 08 days EL w.e.f 26.11.2019 to 02.12.2019	Admin istratio n Sectio n			
3972 /201 9	11/1 2/20 19	NIL	GOVIND, STENO GR. III, CESTAT, CHANDIGARH	PERMISSION FOR DELETION/M ODIFICATIO N OF UPLOADED ORDERS in e/00087/16 and others	PA			
3973 /201 9	11/1 2/20 19	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	CONSTITUTI ON OF BENCH FOR ROM MATTER in c/rom/85496/2 019 and others	PA			
3974 /201 9	12/1 2/20 19	NIL	MS. RACHNA GUPTA, M (J)	PERMISSION FOR PRONOUNCE	PA			

					MENT in E/50265/2019				
3975 /201 9	12/1 2/20 19	NIL		SH. C.L.MAHAR, M (T)	PERMISSION FOR PRONOUNCE MENT IN ST/ROM/5126 8 OF 2018	PA			
3976 /201 9	12/1 2/20 19	NIL		DIKSHA SINGH, PA TO M (T)	PERMISSION FOR DELETION/M ODIFICATIO N OF UPLOADED ORDERS in E/12050/2018	PA			
3977 /201 9	12/1 2/20 19	NIL		SH. P.K. CHOUDHARY, MEMBER (J)	PERMISSION FOR PRONOUNCE MENT e/77669/18 and otehr	PA			
3978 /201 9	12/1 2/20 19	NIL		M/S SUNSHINE TILES COMPANY PVT LTD	delayed formation of gst appellate tribunal in absence of which where to submit GST appeals	PA			
3979 /201 9	12/1 2/20 19	NIL		PRADEEP KR. CHANDRA, BRAHMAPUTR A CRACKER AND POLYMER LTD	early hearing of e/75336/2018	PA			
3980 /201 9	13/1 2/20 19	NIL		SMT. RANJU MADHRA, SR. P.S	05 days Earned Leave w.e.f 16.12.2019 to 20.12.2019	Admin istratio n Sectio n			
3981 /201 9	13/1 2/20 19	NIL		SH. DEVANAND, SCD	form for non- punching of attendance on	Admin istratio n			

					11.12.2019 & 12.12.2019 in biometric machine	Section			
3982/2019	13/12/2019	NIL		SH. PUSHKAR SINGH, MTS	Compensatory leave on 12,13,16 December, 2019	Administration Section			
3983/2019	13/12/2019	NIL		SH. J.K GOLAY, SR. PS TO HONBLE PRESIDENT	withdrawal of LTC in r/o wife of Honble President	Administration Section			
3984/2019	13/12/2019	A-50050/141/2019-AD.1C(CESTAT)		MINISTRY OF FINANCE	grant of Higher education incentive-reg	Administration Section			
3985/2019	13/12/2019	2(2)/PF/MK/CESTAT/ALD//2015		ASSISTANT REGISTRAR, CESTAT ALLAHABAD	forwarding of leave details with biometric report of Sh. Mukesh Gupta, AR-reg	Administration Section			
3986/2019	13/12/2019	PF/CESTAT/MUM/ADMN/JT		DEPUTY REGISTRAR, CESTAT, MUMBAI	forwarding of intimation regarding appearance of exam of Bihar Sub Inspector conducted by BPSC in r/o Sh. Jatin Tiwari, MTS	Administration Section			
3987/2019	13/12/2019	NIL		SMT. SUSHMA RANI PAL, MTS	01 day EL on 11.12.2019 alongwith joining report	Administration Section			
3988/2019	13/12/2019	NIL		SMT. SUSHMA RANI PAL, MTS	01 day EL on 13.12.2019	Administration Section			

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3989 /201 9	13/1 2/20 19	NIL	SH. BUDH SAIN, MTS	01 day CL on 13.12.2019	Admin istratio n Sectio n			
3990 /201 9	13/1 2/20 19	31(1)/CONSUMP- PAYMENT/DIESEL/C ESTAT/ALLD/2016	ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	shifting of Generator set in the Kendriya Sadan	Admin istratio n Sectio n			
3991 /201 9	13/1 2/20 19	16(1)/ACCO & GH/CESTAT/ALD/201 5-PART-II	ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	payment of Licence Fee bill-regarding	Admin istratio n Sectio n			
3992 /201 9	13/1 2/20 19	NIL	SMT. VINEETHA B. PILLAI, COURT MASTER	02 days EL w.e.f 16.12.2019 to 17.12.2019	Admin istratio n Sectio n			
3993 /201 9	13/1 2/20 19	LETTER DATED 12.12.2019	SH. S. K VERMA, AR	transfer regarding	Admin istratio n Sectio n			
3994 /201 9	13/1 2/20 19	D.O DATED 05.12.2019	SH. P. DINESHA, M (J)	01 day EL on 16.12.2019 and Home Town LTC-reg	Admin istratio n Sectio n			
3995 /201 9	13/1 2/20 19	NIL	MS. ARCHANA, STENO II	01 day EL on 06.12.2019	Admin istratio n Sectio n			
3996 /201 9	13/1 2/20 19	NIL	SH. ANIL G. SHAKKARWAR , M (T)	02 days CL on 17.01.2020 & 20.01.2020	Admin istratio n Sectio n			
3997 /201	13/1 2/20	D.O NO. GEN /KOL/M(J) /411	SH. P.K. CHOUDHARY,	IMPLEMENT ATION OF	Admin istratio			

9	19	DATED 02.12.2019	MEMBER (J)	THE ORDER OF THE CAT DATED 26.9.2019	n Section			
3998/2019	13/12/2019	GEN/SB/CHENNAI/M (J) DATED 04.12.2019	SMT. SULEKHA BEEVIC.S, M(J)	IMPLEMENTATION OF THE ORDER OF THE CAT DATED 26.9.2019	Administration Section			
3999/2019	13/12/2019	CESTAT/AHD/PER/65/392/2018 DATED 05.12.2019	SH. RAMESH NAIR, M (J)	IMPLEMENTATION OF THE ORDER OF THE CAT DATED 26.9.2019	Administration Section			
4000/2019	13/12/2019	NIL	SH. ANIL G. SHAKKARWAR, M (T)	IMPLEMENTATION OF THE ORDER OF THE CAT DATED 26.9.2019	Administration Section			
4001/2019	13/12/2019	CESTAT/AHD/PER/66/394/2019	SH. RAJU, M (T)	IMPLEMENTATION OF THE ORDER OF THE CAT DATED 26.9.2019	Administration Section			
4002/2019	13/12/2019	CHENNAI/M(T)/SALARY ARREARS	SH. M.M DAMODHAR, RETD. M(T)	IMPLEMENTATION OF THE ORDER OF THE CAT DATED 26.9.2019	Administration Section			
4003/2019	13/12/2019	NIL	ASSISTANT REGISTRAR, CESTAT CHANDIGARH	application for SSC-CGL-2019 in r/o Sh. Ravi Shankar Choudhary, UDC-regarding	Administration Section			
4004/2019	13/12/2019	NIL	SMT. SANGEETA MALHOTRA,	01 day EL on 16.12.2019	Administration			

			COURT MASTER		Section			
4005/2019	13/12/2019	NIL	SMT. SANGEETA MALHOTRA, COURT MASTER	01 day EL on 12.12.2019	Administration Section			
4006/2019	13/12/2019	NIL	SH. SUNIL KUMAR DAS, MTS	01 day RH on 24.12.2019 & CL on 26.12.2019 & 27.12.2019	Administration Section			
4007/2019	13/12/2019	NIL	SH. GOVIND YADAV, STENOGR. II, CESTAT CHANDIGARH	Disposal statement of Sh. Ashok Jindal, Member(j) in the month of Nov,2019	Administration Section			
4008/2019	13/12/2019	NIL	SH. ANIL G. SHAKKARWAR, M (T)	monthly disposal statement of appeals for the month of Nov,2019	Computer Cell			
4009/2019	13/12/2019	NIL	SMT. SULEKHA BEEVI.C.S, M(J)	Statement as per Circular dated 09.01.2019	Computer Cell			
4010/2019	13/12/2019	NIL	SR. P.S TO M(T), CESTAT MUMBAI	disposal statement for the month of Nov, in r/o Sh. C. J Mathew, M(T)	Administration Section			
4011/2019	13/12/2019	NIL	STENO GR. III TO M(J)	disposal statement of Dr. S. K Pati, M(J) for the month of Nov,2019	Computer Cell			
4012/2019	13/12/2019	NIL	SPS TO MEMBER(TECH	disposal statement of	Computer Cell			

9	19		NICAL)	appeals of Sh. Sanjiv Srivastva, M(T) for the month of Nov, 2019				
4013/2019	13/12/2019	NIL	SPS TO MEMBER(JUDICIAL)	Monthly disposal statement for the month of Nov,2019 in r/o Sh. S. S Garg, M(J)	Administration Section			
4014/2019	13/12/2019	NIL	SH. P.K CHOUDHARY , M(J)	Monthly disposal statement for the month of Nov, 2019 in r/o Sh. P. K Choudhary, M(J)	Computer Cell			
4015/2019	13/12/2019	NIL	SH. P. DINESHA, M (J)	Statement as per Circular dated 09.01.2019	Computer Cell			
4016/2019	13/12/2019	D. NO. 26161/2018/SEC	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No (s) 9833-9834 of 2018		Sh. Uma Shankar Verma, AR		
4017/2019	13/12/2019	DATED 04.12.2019	DEPUTY REGISTRAR, CESTAT, MUMBAI	submission of statement of disposal for the month of Nov, 2019		Sh. Uma Shankar Verma, AR		
4018/2019	13/12/2019	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	submission of statement of disposal for the month of Nov, 2019		Sh. Uma Shankar Verma, AR		

4019 /2019	13/1 2/2019	PROCESS ID 163066/2019	HIGH COURT OF MADHYA PRADESH, JABALPUR	copy of order in Central Excise appeal No. 43/2019		Sh. Uma Shanka r Verma, AR		
4020 /2019	13/1 2/2019	PROCESS ID 165636/2019	HIGH COURT OF MADHYA PRADESH, JABALPUR	copy of order in Central excise appeal No CEA No. 122/2018		Sh. Uma Shanka r Verma, AR		
4021 /2019	13/1 2/2019	NIL	SMT. ASHA SETHI W/O LATE SH. B.R SETHI	intimation regarding change of address	Admin istratio n Sectio n			
4022 /2019	13/1 2/2019	LETTER DATED 03.12.2019	SH. S.R MOKAL, SR.P.S	deletion of erroneous order from CESTAT webside	PA to Registr ar			
4023 /2019	13/1 2/2019	LETTER DATED 05.12.2019	SH. T. V . UNNIKRISHNA N, SPS, CESTAT MUMBAI	request for delete final order from the website	PA to Registr ar			
4024 /2019	13/1 2/2019	LETTER DATED 10.12.2019	ASST. REGISTRAR, CESTAT, CHENNAI	Note sheet approval from the Honble President	PA to Registr ar			
4025 /2019	13/1 2/2019	NIL	U.S VERMA ASSISTANT REGISTRAR, CESTAT DELHI	Monthly statement for the month of Nov,2019	PA to Registr ar			
4026 /2019	13/1 2/2019	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCE MENT of c/52186-52187 of 2018	PA			
4027 /2019	16/1 2/2019	NIL	SH. P.K.					



4028 /2019	16/1 2/2019	C/86058/2016-MUM	T.VISWAPRAK ASH, DY. REGISTRAR	CONSTITUTION OF LARGER BENCH MR. ALBERTO BESTONSO VS. COMMISSI ONER OF CUSTOMS IN APPEAL NO. C/86058/16	PA			
4029 /2019	16/1 2/2019	NIL	SH. MAHESH KR. SPS TO MEMBER (J)	PERMISSION OF DELETION OF ORDERS IN THE MATTER OF INDIAN IRON AND METALS LTC	PA			
4030 /2019	16/1 2/2019	NIL	GOVIND, STENO GR. III, CESTAT, CHANDIGARH	REPLY TO THE LETTER DATED 12.12.2019 REG. PERMSSION FOR DELETION IN APPEAL NOS. E/00087/2016 AND OTHERS	PA			
4031 /2019	16/1 2/2019	NIL	SH. ANIL G. SHAKKARWAR , M (T)	TOUR ORDER NO. 97 OF 2019	PA			
4032 /2019	16/1 2/2019	NIL	DR. D.M.MISRA, M(J)	PERMISSION FOR PRONOUNCE MENT IN E/666/668 OF 2008	PA			
4033	16/1	NIL	SH.	PASSING OF	PA			

/2019	2/2019		C.L.MAHAR, M(T)	ORDER IN E/50501 OF 2019 AND OTHERS				
4034/2019	16/12/2019	18/CCU/MINUTES OF MEETING/2019	PARTHA ROYCHOWDHURY, COMMISSIONER	CIRCULATION OF MINUTES OF THE MEETING OF PR. COMMISSIONERS	PA			
4035/2019	16/12/2019	NIL	SH. P.V SUBBARAO, M(T)	TA advance application for amounting Rs. 1,05,000/-	Account Section			
4036/2019	16/12/2019	LETTER DATED 09.12.2019	DEP. REGISTRAR, CESTAT, KOLKATA	intimation regarding completion of transaction under Rule 18(2) of CCS (Conduct) Rules, 1964	Administration Section			
4037/2019	16/12/2019	381/52/2014/9281 DATED 12.12.2019	DIRECTORATE GENERAL OF AUDIT, INDIRECT TAXES & CUSTOMS	Settlement of period of absence of Sh. C. J Mathew, Member(Technical) , CESTAT Mumbai from 13.09.2012 to 05.08.2014	Administration Section			
4038/2019	16/12/2019	01/CESTAT/HYD/ESST/17/267	ASSISTANT REGISTRAR, CESTAT HYDERABAD	Renewal of lease dated w.e.f 03.11.2017	Administration Section			
4039/2019	16/12/2019	NIL	MS. TEJOSHRI, STENO GR. II	01 day CL on 18.12.2019	Administration Section			

4040 /2019	16/1 2/2019	LETTER DATED 11.12.2019	SH. UMA SHANKAR VERMA, AR	crediting of unavailed amount of joining time to EL account.	Admin istratio n Sectio n			
4041 /2019	16/1 2/2019	NIL	SH. SATPAL SINGH, MTS	02 days CL on 10.12.2019 & 11.12.2019	Admin istratio n Sectio n			
4042 /2019	16/1 2/2019	NIL	SMT. JYOTI, LDC	01 day EL on 09.12.2019 and joining report	Admin istratio n Sectio n			
4043 /2019	16/1 2/2019	NIL	SMT. JYOTI, LDC	01 day EL on 12.12.2019 and joining report	Admin istratio n Sectio n			
4044 /2019	16/1 2/2019	CESTAT/AHM/MT/N OV 2019/396	SPS TO SH. RAJU, MEMBER(T)	disposal statement for the month of Nov,2019	Compu ter Cell			
4045 /2019	16/1 2/2019	CESTAT/AHD/DISPO SAL STATEMENT/NOVE MBER/2019/397	SPS TO SH. RAMESH NAIR, M(J)	disposal statement for the month of Nov, 2019	Compu ter Cell			
4046 /2019	16/1 2/2019	LETTER DATED 10.12.2019	RAVI BROTHERS, JAIPUR	withdrawal of appeal filed by Ravi Brothers against order in Appeal No. 57(SM) ST/JPR/19 dated 15.02.2019	AR/S M	Sh. Uma Shanka r Verma, AR		
4047 /2019	16/1 2/2019	LETTER DATED 10.12.2019	RAVI BROTHERS, JAIPUR	withdrawal of appeal filed by Ravi Brothers against order in Appeal No. 56(SM) ST/JPR/19	AR/S M	Sh. Uma Shanka r Verma, AR		

					dated 15.02.2019				
4048 /201 9	16/1 2/20 19	NIL	SH. J.K.GOLAY, SPS		permission for rehearing of st/30531/2018 and other	PA			
4049 /201 9	17/1 2/20 19	LETTER DATED 16.12.2019	SMT. BHANU MEHTA, STENO GR.II		correction in the application uploaded in appeal No. E/53638/2018	PA to Registr ar			
4050 /201 9	17/1 2/20 19	LETTER DATED 16.12.2019	SH. P.K CHOUDHARY , M(J)		approval for permission to list the orders for pronouncemen t -reg	PA to Registr ar			
4051 /201 9	17/1 2/20 19	LETTER DATED 17.12.2019	SH. P.K CHOUDHARY , M(J)		approval for permission to list the orders for pronouncemen t reg.	PA to Registr ar			
4052 /201 9	17/1 2/20 19	NIL	SH. RAKESH KUMAR VERMA, UDC		01 day CL on 13.12.2019	Admin istratio n Sectio n			
4053 /201 9	17/1 2/20 19	NIL	SH. ASHOK KUMAR, MTS		01 day EL on 13.12.2019 alongwith joining report	Admin istratio n Sectio n			
4054 /201 9	17/1 2/20 19	NIL	SH. B.S RAWAT, UDC		form for Non- punching of attendance in biometric machine on 27.11.2019	Admin istratio n Sectio n			
4055 /201 9	17/1 2/20 19	NIL	SMT. KAMLA, MTS		form for Non- punching of attendance In biometric	Admin istratio n Sectio			

				machine on 04.12.2019	n			
4056 /201 9	17/1 2/20 19	NIL	SH. B.S RAWAT, UDC	performa for non-punching of Attendance in Biometric Machine on 19.11.2019	Admin istratio n Sectio n			
4057 /201 9	17/1 2/20 19	NIL	D.S PAL, H.C	joining Report after availing 31 days EL w.e.f 13.11.2019 to 13.12.2019	Admin istratio n Sectio n			
4058 /201 9	17/1 2/20 19	A- 19(1)/PERS.FILE/MKS -AR/CHE/2019	ASSISTANT REGISTRAR, CESTAT CHENNAI	forwarding representation for extension of relieving time-reg	Admin istratio n Sectio n			
4059 /201 9	17/1 2/20 19	NIL	SH. RAJENDER PRASAD, A.O	joining report for 10 days EL w.e.f 04.12.2019 to 13.12.2019	Admin istratio n Sectio n			
4060 /201 9	17/1 2/20 19	NIL	DR. D.M.MISHRA, M(J)	02 days EL of 23,24/12.2019	Admin istratio n Sectio n			
4061 /201 9	17/1 2/20 19	NIL	SH. MOHINDER SINGH, DR, CESTAT AHMEDABAD	Certificate of Assumption of Charge	Admin istratio n Sectio n			
4062 /201 9	17/1 2/20 19	NIL	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	forwarding of joining report in respect of Sh. Mithilesh Kumar Yadav, MTS-reg	Admin istratio n Sectio n			
4063 /201 9	17/1 2/20 19	NIL	SH. MANOJ KUMAR, MTS	form for non- punching of Attendance in	Admin istratio n			

				Biometric Machine	Section			
4064 /2019	17/1 2/2019	NIL	SH. SAKAL DEO SAH, COURT MASTER	request for CL on 12,13/12/2019	Administration Section			
4065 /2019	17/1 2/2019	NIL	SHAJAY SHARMA, MEMBER(JUDICIAL)	monthly disposal Statement of appeals month of Nov, 2019	Computer Cell			
4066 /2019	17/1 2/2019	NIL	SH. S. K MOHANTY, M(J)	monthly disposal statement for the month of Nov, and Ahmedabad tour from 31.03.2019 to 06.04.2019	Computer Cell			
4067 /2019	18/1 2/2019	NOTE DATED 16.12.2019	SMT. RACHNA GUPTA, MEMBER(JUDICIAL)	Appeal No. E/50328/2016	PA to Registrar			
4068 /2019	18/1 2/2019	LETTER DATED 18.12.2019	SMT. ARCHANA, STENO GR. II	correction in the appeal uploaded	PA to Registrar			
4069 /2019	18/1 2/2019	F. NO. PF/CESTAT/MUM/ADMN/HP	DEPUTY REGISTRAR, CESTAT MUMBAI	TA advance in respect of Sh. C. J Mathew , Member(Technical)-reg	Administration Section			
4070 /2019	18/1 2/2019	NIL	SH.S.K VERMA, A.R	request for transfer to CESTAT Chandigarh - reg.	Administration Section			
4071 /2019	18/1 2/2019	C 14012/16/2018/CGHS-III	MINISTRY OF HEALTH & FAMILY WELFARE, DIRECTORATE	Clarification on status of CGHS Card in respect of Mr. D. N Panda	Administration Section			

			GENERAL OF CGHS	and his wife-reg				
4072/2019	18/12/2019	A-50050/40/2018-CA CELL	MINISTRY OF FINANCE ,DEPARTMENT OF REVENUE , COMPETENT AUTHORITY CELL	Powerpoint presentation on e-HRMS implementation -reg.	Administration Section			
4073/2019	18/12/2019	A.12018/4/2019-AD.1C(CESTAT)	MINISTRY OF FINANCE	proposal for amendments in the RRs for the post of Court Master and Assistant Registrar in the CESTAT	Administration Section			
4074/2019	18/12/2019	31(1)/CONSUMP-PAYMENT/DIESEL/CESTAT/ALLD/2016	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	Shiefting of Generator set in the Kendriya Sadan-reg.	Administration Section			
4075/2019	18/12/2019	FILE NO. 2(2)/PF/MK/CESTAT/ALD/2015	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	2 Medical reimbursement claim of Rs. 3200/- & 1380	Administration Section			
4076/2019	18/12/2019	01/CESTAT/BANG/RKS DATED 12.12.2019	SH. ROHIT KUMAR SHUKLA, AR	intimation for applying the post of AR at Trade Marks & Geographical indications-reg.	Administration Section			
4077/2019	18/12/2019	NIL	CAT MUMBAI BENCH, MUMBAI	Original Application No. 724/2019 Dr. S. K Pati Vs. Ms. Minal Kanade & H.G. Dharmadhikari	Administration Section			
4078	18/1	LETTER DATED	SH. GOVIND	reply to the	PA to			

/2019	2/2019	13.12.2019	YADAV, PA TO MEMBER(JUDICIAL)	letter dated 12.12.2019 regarding permission for deletion/ modification uploaded orders	Registrar			
4079/2019	18/12/2019	LETTER DATED 11.12.2019	DEPUTY REGISTRAR, CESTAT KOLKATA	constitute required bench for ROM matters	PA to Registrar			
4080/2019	18/12/2019	NIL	DEPUTY REGISTRAR, CESTAT KOLKATA	deletion of order from CESTAT Website in appeal No. ST/248/2009	PA to Registrar			
4081/2019	18/12/2019	FILE NO. I(10) LC-05/SINGHAL ENTERPRISES/CESTAT/ RGH /2019-20/1279 DATED 11.12.2019	ASSISTANT COMMISSIONER, MINISTRY OF FINANCE , OFFICE OF THE ASST. COMMISSIONER, CENTRAL GST & CENTRAL EXCISE, DIVISION BENCH, RAIGARH	filing of appeal under section 35B of the Central Excise act, 1944 CCE Raipur vs. M/s Singhal Enterprises Ltd.		Sh. Uma Shankar Verma, AR		
4082/2019	18/12/2019	LETTER DATED 12.12.2019	SH. ALOK KUMAR KOTHARI , ADVOCATE	request for adjournment of personal hearing on 20.12.2019 in the matter of appeal No. E/50677/2019-EX(DB)		Sh. Uma Shankar Verma, AR		
4083/2019	18/12/2019	RHC, JU/SC. CELL/(9/C/19) NO. 238 DATED	DEPUTY REGISTRAR, RAJASTHAN	ref:- Supreme Court Civil Appeal No.		Sh. Uma Shanka		



		11.12.2019	HIGH COURT	4971-4972/19 sub: regarding preservation /not weeding out of Records		r Verma, AR		
4084 /201 9	18/1 2/20 19	NIL	ROYAL TERRANCE HOTEL PVT. LTD.	regarding M/s Royal Terrance Hotel Pvt. Ltd. Appeal No. ST/51698/201 9		Sh. Uma Shanka r Verma, AR		
4085 /201 9	18/1 2/20 19	NIL	ROYAL TERRANCE HOTEL PVT. LTD.	regarding M/s Royal Terrance Hotel Pvt. Ltd. Appeal No. ST/51698/201 9		Sh. Uma Shanka r Verma, AR		
4086 /201 9	18/1 2/20 19	NIL	VINEETHA PILLAI, COURT MASTER	intimation seeking under Rule 18 (2) in/ro immo vaqble property	Admin istratio n Sectio n			
4087 /201 9	19/1 2/20 19	LETTER DATED 05.12.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	Constitution of Bench regarding	PA to Registr ar			
4088 /201 9	19/1 2/20 19	NIL	SH. DEVENDER,LD C	01 day CL on 26.11.2019	Admin istratio n Sectio n			
4089 /201 9	19/1 2/20 19	NIL	SH. DEVENDER,LD C	05 days maternity leave on 27.12.2019 to 10.01.2020	Admin istratio n Sectio n			
4090 /201 9	19/1 2/20 19	NIL	MS. ARCHANA, STENO GR.II	01 day EL on 16.12.2019	Admin istratio n Sectio n			

4091 /201 9	19/1 2/20 19	NIL	SH. SUNDEEP CHOPRA, UDC	CL on 26.12.2019 & 27.12.2019	Admin istratio n Sectio n			
4092 /201 9	19/1 2/20 19	4(4)/PF/B.P/STENO- III/CESTAT/ALLD/20 19	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	service book of Sh. Bhoopender Kumar Patel, Steno-III	Admin istratio n Sectio n			
4093 /201 9	19/1 2/20 19	2(2)/PF/MK/CESTAT/ ALD/2015	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	leave application for 02 days EL on 02.12.2019 and 06.12.2019	Admin istratio n Sectio n			
4094 /201 9	19/1 2/20 19	NIL	SH. ASHOK JINDAL, M(J), CHANDIGARH	03 days CL on 20,23,24/12/20 19	Admin istratio n Sectio n			
4095 /201 9	19/1 2/20 19	16(1)/ACCP & GH/CESTAT/ALLD/20 15-PART-II	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	payment of Licence fee bill-reg	Admin istratio n Sectio n			
4096 /201 9	19/1 2/20 19	NIL	SH. V. P CHUGH, H.C	joining 04 days EL w.e.f 10.12.2019 to 13.12.2019	Admin istratio n Sectio n			
4097 /201 9	19/1 2/20 19	NIL	MINISTRY OF HOUSING AND URBAN AFFAIRS DIRECTORATE OF ESTATES , HYDERABAD	bill for Licence fee & water Charges	Admin istratio n Sectio n			
4098 /201 9	19/1 2/20 19	NIL	SMT. SWAPNA A. NAIR, H.C	CCL w.e.f 01.01.2020 to 13.01.2020	Admin istratio n Sectio n			

4099	19/1 /201 9	19/2 /20 19	NIL	SH. HEERA LAL, TWCD	EL from 30.12.2019 to 31.12.2019	Admin istratio n Sectio n			
4100	19/1 /201 9	19/2 /20 19	NIL	SH. SANJAI,UDC	03 days CL on 21.10.2019,05. 11.2019 and 18.11.2019	Admin istratio n Sectio n			
4101	19/1 /201 9	19/2 /20 19	NIL	SH. HEERA LAL, TWCD	01 day CL on 23.12.2019 and 01 day RH on 24.12.2019	Admin istratio n Sectio n			
4102	19/1 /201 9	19/2 /20 19	PROCESS ID 170557/2019	HIGH COURT OF MADHYA PRADESH AT JABALPUR	copy of order dated 04.12.2019 passed by honble court in CER/3/2004 / Tirupati steel industries ltd.		Sh. Uma Shanka r Verma, AR		
4103	19/1 /201 9	19/2 /20 19	11/CESTAT/HYD/AD MN/15	ASSISTANT REGISTRAR, CESTAT HYDERABAD	forwarding of GeM Compare product sheet for obtaining financial sanction of Rs. 409,974.17/- reg		C.T.		
4104	20/1 /201 9	20/2 /20 19	CESTAT/AHD/MISC./ ORDER SEC./11/2010	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	relisting of appeal No. ST/11116/201 8	PA to Registr ar			
4105	20/1 /201 9	20/2 /20 19	11/CESTAT/HYD/AD MN/15	ASSISTANT REGISTRAR,CE STAT HYDERABAD	procurement of one photocopier machine-reg.	Admin istratio n Sectio n			
4106	20/1 /201 9	20/2 /20 19	NIL	DR.S.K PATI, MEMBER (J)	Request for grant of 01 day Medical Leave on 11.12.2019	Admin istratio n Sectio			

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4107/2019	20/12/2019	CESTAT/MUM/ADM N/O.A 724/2019	DEPUTY REGISTRAR, CESTAT MUMBAI	O.A No. 724/2019, Dr. S.K Pati V/s M/o Finance & Ors.	Administration Section			
4108/2019	20/12/2019	NIL	SH. C. L MAHAR, MEMBER(JUDICIAL)	02 day EL w.e.f 23.12.2019 to 24.12.2019	Administration Section			
4109/2019	20/12/2019	LETTER DATED 19.12.2019	SMT. SEEMA SADANA,SPS	for correction in uploaded DOTF note	PA to Registrar			
4110/2019	20/12/2019	LETTER DATED 13.12.2019	SH. ANIL G. SHAKKARWAR, M (T)	tour order No. 97 of 2019-reg	PA to Registrar			
4111/2019	20/12/2019	9(7)/P.F/MKY/MTS/CESTAT/ALLD/2019	ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	forwarding the joining report in respect of Sh. Mithilesh Kumar Yadav, MTS	Administration Section			
4112/2019	20/12/2019	NIL	MS. BHANU MEHTA, STENOGR. II	01 day EL on 17.12.2019	Administration Section			
4113/2019	20/12/2019	11/CESTAT/HYD/ADMN/15/271	ASSISTANT REGISTRAR, CESTAT HYDERABAD	Forwarding of GeM Compare product sheet for obtaining Financial sanction-reg	Administration Section			
4114/2019	20/12/2019	LETTER DATED 16.12.2019	SH. S. K TIWARI, AR	request for permission to take admission in Certificate in International Humanitarian Law (CIHL) from IGNOU through	Administration Section			

				distance mode				
4115 /201 9	20/1 2/20 19	CESTAT/AHD/PER/70 /2018/401	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	applying the recruitment of AR of Trademark and Geographical indications through UPSC r/o Sh. S.K Tiwari, AR	Admin istratio n Sectio n			
4116 /201 9	20/1 2/20 19	LETTER DATED 13.12.2019	ASSISTANT REGISTRAR, CESTAT HYDERABAD	forwarding of leave application for 03 days EL 10.12.19 to 12.12.19	Admin istratio n Sectio n			
4117 /201 9	20/1 2/20 19	A- 19(1)/PERS.FILE/MKS -AR/CHE/2019	ASST. REGISTRAR, CESTAT, CHENNAI	forwarding representation for revised MACP-reg	Admin istratio n Sectio n			
4118 /201 9	20/1 2/20 19	A-24(1)/LEAVE FILE/MKS- AR/CHE/2019	ASST. REGISTRAR, CESTAT, CHENNAI	joining report 03 days EL w.e.f 11.12.2019 to 13.12.2019	Admin istratio n Sectio n			
4119 /201 9	20/1 2/20 19	D.NO 16800/2017/SEC-	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	civil Appeal No.(s) 8974- 8975, 10193,15037- 15038, 11205- 11206,16924 of 2017	AR/Ex cise	Sh. Uma Shanka r Verma, AR		
4120 /201 9	20/1 2/20 19	LETTER DATED 20.12.2019	SMT. RACHNA GUPTA, MEMBER(JUDI CIAL)	01 day CL on 19.12.2019	Admin istratio n Sectio n			
4121 /201 9	20/1 2/20 19	NIL	SH. MOHINDER SINGH, DR	certificate of assumption of Charge	Admin istratio n Sectio n			

4122 /2019	20/1 2/2019	FILE NO. G(19)/1 CESTAT/PAY FIXATION/2015	ASSISTANT REGISTRAR, CESTAT CHENNAI	vetting up /verification of Pay fixation order in r/o Sh. B. Rajalakshmi, UDC	Admin istratio n Sectio n			
4123 /2019	20/1 2/2019	1/CESTAT/MAS/2003- VOL-II	ASSISTANT REGISTRAR, CESTAT CHENNAI	forwarding representation by Sh. K.S Ramesh, SPS for MACP regarding	Admin istratio n Sectio n			
4124 /2019	20/1 2/2019	2/CESTAT/MAS/97- VOL-II	ASSISTANT REGISTRAR, CESTAT CHENNAI	forwarding representation by Sh. G. Shridhar, SPS , MACP regarding	Admin istratio n Sectio n			
4125 /2019	20/1 2/2019	14(1)/CAR HIRING/CESTAT/AL D/2015	ASSISTANT REGISTRAR, CESTAT ALLAHABAD	Contract for hiring Vehicles-reg	Admin istratio n Sectio n			
4126 /2019	20/1 2/2019	LETTER DATED 16.12.2019	DR. D.M.MISHRA, M(J)	grant of 02 days EL on 23.12.2019 and 24.12.2019	Admin istratio n Sectio n			
4127 /2019	20/1 2/2019	LETTER DATED 17.12.2019	SH. MAHESH KUMAR, SR. P.S, CESTAT CHANDIGARH	tour bill of Sh. Ashok Jindal, Member(J) against tour order 85 of 2019	Accou nt Sectio n			
4128 /2019	20/1 2/2019	VIII/CUS. PREV/REVIEW/556/1 7/PT.II/8495	OFFICE OF PRINCIPAL COMMISSIONE R OF CUSTOMS (PREVENTIVE) NEW CUSTOM HOUSE, NEW DELHI	appeal filed by M/s Planet Green Retail- Service of Show Cause Notice to the Apellant clarification.	AR/Cu s	Sh. Uma Shanka r Verma, AR		
4129	23/1	NOTE DATED	SH. BIJAY	in the matter of	PA to			

4130/2019	23/12/2019	NOTE DATED 20.12.2019	SH. BIJAY KUMAR, M(T), DELHI	in the matter of Excise appeal No. 50337 of 2019	PA to Registrar			
4131/2019	23/12/2019	NIL	SHRADDHA MISHRA, STENO GR. III	intimation for exams applied-ssc steno gr. c and d 2019, ssc cgl 2019, supreme court pa and spa examination 2019	Administration Section			
4132/2019	24/12/2019	CESTAT/WZB/DMM/2019	DR. D.M.MISHRA, M(J)	Extension of period to pronounce reserved order	PA to Registrar			
4133/2019	24/12/2019	LETTER DATED 19.12.2019	SH. MAHESH KUMAR, SR. P.S, CESTAT CHANDIGARH	reply of Memo dated 18.12.2019	PA to Registrar			
4134/2019	24/12/2019	LETTER DATED 16.12.2019	SH. P.K CHOUDHARY , M(J)	approval for permission to list the orders for pronouncement -reg	PA to Registrar			
4135/2019	24/12/2019	LETTER DATED 12.12.2019	ASSISTANT REGISTRAR, CESTAT BANGALORE	application form for PFMS sanction ID user creation of Sh. M. Nagaraj, UDC	Account Section			
4136/2019	24/12/2019	NIL	SH. GOVIND PRASAD, MTS	RH for 24.12.2019 & CL for 26,27.12.2019	Administration Section			

4137 /2019	24/1 2/2019	NIL	SH. BUDH SAIN, MTS	compensatory off for 26,27.12.2019	Admin istratio n Sectio n			
4138 /2019	24/1 2/2019	LETTER DATED 20.12.2019	SH. BUDH SAIN, MTS	01 day CL on 23.12.2019 & RH on 24.12.2019	Admin istratio n Sectio n			
4139 /2019	24/1 2/2019	LETTER DATED 20.12.2019	SMT. SEEMA SADANA,SPS	02 days CL on 23.12.2019 & 24.12.2019	Admin istratio n Sectio n			
4140 /2019	24/1 2/2019	NIL	MS. ARCHANA, STENO II	RH on 24.12.2019	Admin istratio n Sectio n			
4141 /2019	24/1 2/2019	NIL	MS. SHRADDHA MISHRA, STENO GR. III	01 day EL on 05.12.2019	Admin istratio n Sectio n			
4142 /2019	24/1 2/2019	NIL	MS. SHRADDHA MISHRA, STENO GR. III	regarding intimation for exam applied.	Admin istratio n Sectio n			
4143 /2019	24/1 2/2019	NIL	SMT. RANJU MADHRA, SR. P.S	joining report after 05 days EL from 16.12.2019 to 20.12.2019	Admin istratio n Sectio n			
4144 /2019	24/1 2/2019	NIL	SH. KISHORI LAL, MTS	RH on 24.12.2019	Admin istratio n Sectio n			
4145 /2019	24/1 2/2019	NIL	MS. REKHA SHEKHAWAT, STENO GR. II	01 day EL on 04.12.2019	Admin istratio n			



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4146/2019	24/12/2019	CESTAT/MUM/ADM N/O.A. 724/2019	DEPUTY REGISTRAR, CESTAT, MUMBAI	O.A No. 724/2019, Dr. Suvendu Kumar Pati V/s M/o Finance & Ors.-reg	Administration Section			
4147/2019	24/12/2019	NIL	SH. S. S GARG, MEMBER(JUDICIAL)	implementation of the order of CAT dated 26.09.2019	Administration Section			
4148/2019	24/12/2019	LETTER DATED 24.12.2019	DEPUTY REGISTRAR, CESTAT MUMBAI	Appeal No. C/ROM/86265/2019 C/1302/2009 constitution of Bench reg.	PA to Registrar			
4149/2019	24/12/2019	XVI/008/2017 PT.III DATED 18.12.2019	GST & CENTRAL EXCISE COMMISSIONER RATE SURAT	tour of Mr. Justice Dilip Gupta, Honble President, CESTAT	PA to Registrar			
4150/2019	24/12/2019	LETTER DATED 19.12.2019	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	Relisting of the appeal No. ST/11116/2018	PA to Registrar			
4151/2019	24/12/2019	1/3/CESTAT/CHD - 2015-ADMN DATED 19.12.2019	ASSISTANT REGISTRAR, CESTAT CHANDIGARH	Application for seeking permission to hold elective office in Indian Music Therapy Association submitted by Sh. Satish Kumar Bargujar, H.C	Administration Section			
4152/2019	24/12/2019	NIL	SH. J.K GOLAY, SR. P.S	EL on 26.12.2019	Administration			

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4153 /2019	24/1 2/2019	NIL	SH. PUSHKAR SINGH, MTS	RH on 24.12.2019	Admin istratio n Sectio n			
4154 /2019	24/1 2/2019	NIL	SH. J.K GOLAY, SR. P.S	EL on 30.12.2019 and 31.12.2019	Admin istratio n Sectio n			
4155 /2019	24/1 2/2019	NIL	SH. J.K GOLAY, SR. P.S	01 day RH on 24.12.2019	Admin istratio n Sectio n			
4156 /2019	24/1 2/2019	4/12/PERS./KS/AR/CH D-2018	SPS, CESTAT CHANDIGARH	Relieving order of Sh. Kripa Shankar, AR	Admin istratio n Sectio n			
4157 /2019	24/1 2/2019	FILE NO. 12016/1/2016 AD (HINDI-4)	MINISTRY OF HINDI AND DEPARTMENT OF REVENUE	prize for hindi work regarding	Admin istratio n Sectio n			
4158 /2019	24/1 2/2019	LETTER DATED 19.12.2019	ASSISTANT REGISTRAR, CESTAT CHANDIGARH	EL from 23.12.2019 to 24.12.2019 in r/o Sh. Kripa Shankar, AR regarding	Admin istratio n Sectio n			
4159 /2019	24/1 2/2019	11/CESTAT/HYD/AD MN/15/273	ASSISTANT REGISTRAR, CESTAT HYDERABAD	Procurement of one Photocopier machine for CESTAT, Hyderabad through GeM portal-reg	Admin istratio n Sectio n			
4160 /2019	24/1 2/2019	INVOICE NO DEL/P/6096907639/20	AIR INDIA	Amount of Rs. 19,938		CT		

9	19	20						
4161/2019	24/12/2019	INVOICE NO. DEL/P/60969077803/2020	AIR INDIA, DELHI	Amount of Rs. 1000/-			C.T.	
4162/2019	24/12/2019	INVOICE NO. DEL/P/6096907353/2020 DATED 04.11.2019	AIR INDIA, DELHI	Amount of Rs. 7,483/-			C.T.	
4163/2019	24/12/2019	NIL	READER S DIGEST	online payment regarding			LIA	
4164/2019	24/12/2019	D. NO. 20268/2019/SEC-XVII-A DATED 12.12.2019	THE ASSISTANT REGISTRAR SUPREME COURT OF INDIA	Civil Appeal No(s) 6369-6371 of 2019			Sh. Uma Shankar Verma, AR	
4165/2019	24/12/2019	NIL	MS. SHRADDHA MISHRA, STENO GR. III	Medical leave for 19.12.2019 & 20.12.2019	Administration Section			
4166/2019	24/12/2019	CESTAT/AHD/TOUR/08/2015/402	DEPUTY REGISTRAR, CESTAT AHMEDABAD	Tour of Honble President, CESTAT Ahmedabad-reg.	PA to Registrar			
4167/2019	30/12/2019	NIL	SH. MANWAR SINGH, UDC	01 day RH on 24.12.2019	Administration Section			
4168/2019	30/12/2019	NIL	SH. SAKAL DEO SAH, COURT MASTER	medical bill of Rs. 19999/-	Administration Section			
4169/2019	30/12/2019	NIL	SH. PARMOD KUMAR, STENO GR. II	03 days CL on 23,24,26/12/2019	Administration Section			
4170	30/1	LETTER DATED	SH. V. RAM	application of	Admin			

4170	2/2019	23.12.2019	GOPAL, STENOGRAPHER	Sh. P.V Subba Rao, M(T) for TA advance of Rs. 176000-reg.	Administration Section			
4171	30/12/2019	LETTER DATED 19.12.2019	NICSI	Refund of Balance Amount of Rs. 9,093/- - settlement of accounts	Computer Cell			
4172	30/12/2019	FILE NO. 40/CESTAT/HYD/ME D./16-II/274	ASSISTANT REGISTRAR, CESTAT HYDERABAD	resubmission of Medical Claim of Sh. R. Krishna, MTS -reg	Administration Section			
4173	30/12/2019	FILE NO. 50050/7/2019-VIG	MINISTRY OF FINANCE	submission of annual report of vigilance work to CVC-reg	Administration Section			
4174	30/12/2019	FILE NO. 19011/21/2019-AD.IC(CESTAT)	MINISTRY OF FINANCE	Request of Sh. Sanjiv Srivastava, Member(Technical), CESTAT for Seeking permission to go abroad-reg	Administration Section			
4175	30/12/2019	NIL	SH. B.S RAWAT, UDC	increment on MACP regarding	Administration Section			
4176	30/12/2019	LETTER DATED 17.12.2019	SH. ASHOK JINDAL, M(J), CHANDIGARH	Application for three days CL on 20,23,24/12/2019	Administration Section			
4177	30/12/2019	NIL	SMT. RANJU MADHRA, SR. P.S	half day CL on 26.12.2019	Administration Section			

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4178 /2019	30/1 2/2019	LETTER DATED 17.12.2019	SH. P. DINESHA, M(J)	CL on 23.12.2019 and RH on 24.12.2019	Admin istratio n Sectio n			
4179 /2019	30/1 2/2019	NIL	EBENEZER GROUP	appeal No. ST/51028/2017-CU(DB) and ST/51031/2017-CU(DB) both dated 12.06.2017	AR/Cu s	Sh. Uma Shanka r Verma, AR		
4180 /2019	30/1 2/2019	D. NO. 22350/2018/SEC-XVII-A	THE ASSISTANT REGISTRAR SUPREME COURT OF INDIA	Civil Appeal No- 12091 of 2018		Sh. Uma Shanka r Verma, AR		
4181 /2019	30/1 2/2019	CESTAT/AHD/MISC./ ORDER SEC./11/2010/410 DATED 24.12.2019	ASSISTANT REGISTRAR, CESTAT AHMEDABAD	Relisting of the Appeal No. C/11324/2016 of M/s Ineos Abs India Ltd.- reg	PA to Registr ar			
4182 /2019	30/1 2/2019	NOTICE NO. 21110605/NB(T), DT. 18/06/2019	OFFICE OF THE DEPUTY COMMISSIONE R OF POLICE. TRAFFIC (HQ): NEW DELHI	Notice under Section 133 of Motor Vehicle Act, 1988		CT		
4183 /2019	30/1 2/2019	NIL	MS. RACHNA GUPTA, M (J)	PERMISSION FOR PRONOUNCE MENT in st/51796 of 2015 and other	PA			
4184 /2019	30/1 2/2019	NIL	S.K.TIWARI, ASST REGISTRAR	relisting of c/11324/2016	PA			
4185 /2019	31/1 2/2019	34/PERSN/CEGAT/CA L/2000	T.K.SARKAR, DY. REGISTRAR	FORWARDIN G OF EL APPLICATIO	Admin istratio n			

				N OF SH. S.K. VERMA, ASST. REGISTRAR	Section			
4186	31/1 /201 9	2/20 19	A-12014/8/2019-ESTT	SANJAY KUMAR, UNDER SECRETARY	FILLING UP THE VACANT POST OF PRESENTING OFFICER IN NATIONAL HUMAN RIGHTS COMMISSION	Administration Section		
4187	31/1 /201 9	2/20 19	NIL	AIRWEBWORLD,	DETAILS OF ONLINE PAYMENT FOR ALL INDIA REPORTER	Library		
4188	31/1 /201 9	2/20 19	III(20)ARC/CESTAT/21/2019-20	NEERAV KR. MALLICK, COMMISSIONER, CUSTOMS, INDORE	APPEAL NO. C/52330/2019-CU(DB) OF M/S SHAKTI PUMPS INDIA P. LTD.	AR/Cu s		
4189	31/1 /201 9	2/20 19	39556/2017/SEC-XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 2912 OF 2018	Sh. Uma Shankar Verma, AR		
4190	31/1 /201 9	2/20 19	III(20)RC/CESTAT/MISC/04/2019-20	P. K. SHARMA, OFFICE OF THE PR. COMMISSIONER, CGST, BHOPAL	REG. NON RECEIVAL OF CERTIFIED COPIES OF FINAL ORDERS PASSED BY THE CESTAT	AR/Cu s		
4191	31/1		IV(16)30/R/MISC.COR	PIYUSH BHATI,	SERVICE OF	AR/Cu		

/2019	2/2019	R/2019	JOINT COMMISSIONER	NOTICE OF HEARING IN ST/52031/2016	s			
4192/2019	31/12/2019	IV(16)30/R/MISC/CORR/2017/PT	PIYUSH BHATI, JOINT COMMISSIONER	SERVICE OF NOTICE OF HEARING IN ST/52549/2019	AR/Cu s			
4193/2019	31/12/2019	NIL	RAM RATAN SONI, M/S MAHATAMA GANDHI UNIVERSITY OF MEDICAL SCIENCES AND TECHNOLOGY	ST/53450/2018-CU(DB)	AR/Cu s			
4194/2019	31/12/2019	NIL	V. RAMGOPAL, STENOGRAPHER	REQUEST FOR DELETION OF UPLOADED FINAL ORDER IN E/2321/2010 AND E/2322/2010	PA			
4195/2019	31/12/2019	NIL	SHRADDHA MISHRA, STENO GR. III	FORM FOR NON PUNCHING OF ATTENDANCE IN BIOMETRIC MACHINE on 30.12.2019	Administration Section			